

19.01.2018 J- 1 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

COURT NO.33

(DIVISION BENCH-V)

HON'BLE DR. JUSTICE S.MURALIDHAR

HON'BLE MR. JUSTICE I.S.MEHTA

AT 10: 30 AM

- | | | |
|--------------------|---|---|
| 1. CRL.A 247/2000 | SUBASH GUPTA
VS STATE | VIKARAM PANWAR, VIKAS WALIA
SUMIT MISRA, ANITA ABRAHAM
RADHIKHA KOLLURU, SANA UL HAQ
GITANJALI MALVIYA
PURUSHENDRA BHARDWAJ |
| 2. CRL.A.81/2003 | STATE
VS. SUBASH GUPTA & ORS. | ANITA ABRAHAM, RADHIKA KOLLURU
VIKRAM PANWAR, VIKAS WALIA
RAVINDER TYAGI, KANISHKA TYAGI
KARTIKA TYAGI, DIVYA SINGHAL
GITANJALI MALVIYA, SANA-UL-HAQ
PURUSHENDRA BHARDWAJ, SUMIT MISRA |
| 3. CRL.A 1226/2013 | JAMIL@ JAMIR
VS. STATE (GOVT NCT OF DELHI) | KANHAIYA SINGHAL, RADHIKA KOLLURU |
| 4. CRL.A 1383/2013 | IRSHAD @ PUCHI
VS. STATE (GOVT NCT OF DELHI) | INDERJEET SIDHU
RADHIKA KOLLURU |
| 5. CRL.A 1460/2013 | NASIR
VS. STATE OF NCT OF DELHI | KANHAIYA SINGHAL
KUSUM DHALLA |
| 6. CRL.A 1581/2013 | YASIN
VS. STATE | ADITYA VIKRAM, AVINASH
KUSUM DHALLA |

COURT NO.8

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MS. JUSTICE REKHA PALLI

AT 10:30 AM

- | | | |
|--|---|---------------|
| 1.W.P.(C).227/2018
C.M.927-929/2018 | PAWAN KUMAR
VS UNION OF INDIA AND ORS. | JASMEET SINGH |
|--|---|---------------|

19.01.2018 J- 2 PRONOUNCEMENT OF JUDGEMENT (APPLT. JURISDICTION)

COURT NO.34

(DIVISION BENCH-VII)

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MR. JUSTICE P.S.TEJI

1. CRL.A 695/2017

DEEPAK @ PETA

AISHWARYA RAO

VS STATE

AASHAA TIWARI

COURT NO. 14

HON'BLE MR. JUSTICE VIBHU BAKHRU

AT 02.15 P.M.

1. W.P.(C) 5935/2017

M/S DEEPAK ENTERPRISES

MOISH PANDA, MRINAL BHARAT RAM

CM NO. 42082/2017

VS. UNION OF INDIA & ORS.

ABHISHEK GAHI, SANJEEV NARULA

HIGH COURT OF DELHI

18TH JANUARY, 2018

REGISTRAR (LISTING)

19.01.2018

FOR PRONOUNCEMENT (ORIGINAL JURISDICTION)

COURT NO. 21 (OS-F)

HON'BLE MR. JUSTICE JAYANT NATH

AT 10.30 A.M.

13. CS(OS) 486/2014

HSIL LTD
Vs. MANISH VIJ & ORS

MANAV GUPTA, R.S.SURI, ROHIT
AGARWAL

COURT NO. 19 (OS - D)

HON'BLE MR. JUSTICE YOGESH KHANNA

AT 10.30 A.M.

32. O.M.P. (T) (COMM.) 71/2017
I.A. 10366/2017

CRAYONS ADVERTISING PRIVATE
LIMITED
Vs. BHARAT SANCHAR NIGAM
LIMITED

JAYANT MEHTA, AMAN VARMA,
ANSULA GROVER, PARTH SINGH
CHANDHARI, SHAURYA KUTHILA,
L.B. RAI, SUMIT NAGPAL, MOHIT
KR. SHARMA

33. O.M.P. (T) (COMM.) 79/2017
I.A. 11697/2017

CONCEPT COMMUNICATIONS
LIMITED
Vs. BHARAT SANCHAR NIGAM
LIMITED

JAYANT MEHTA, AMAN
VARMA, ANSULA GROVER, PARTH SINGH
CHANDHARI, SHAURYA KUTHILA,
L.B. RAI, SUMIT NAGPAL, MOHIT
KR. SHARMA
